

against collusion of these providers with fraudsters to the Indian Banks' Association, which maintains a caution list of such service providers.

- (10) Instructions/advisories have been issued by Government to PSBs to decide on publishing photographs of wilful defaulters, in terms of RBFs instructions and as per their Board-approved policy, and to obtain certified copy of the passport of the promoters/directors and other authorised signatories of companies availing loan facilities of more than ₹ 50 crore.
- (11) Government has formed an inter-agency coordination committee to look into the large value bank frauds.

Note: Figures cited above for PSBs include those for IDBI Bank Limited, which was recategorised as a private sector bank by RBI with effect from 21.1.2019.

Central funds to Andhra Pradesh

334. DR. K.V. P. RAMACHANDRA RAO: Will the Minister of FINANCE be pleased to state:

- (a) whether Andhra Pradesh was given additional funds during the last three years in terms of Andhra Pradesh Reorganization Act apart from devolution and Central share of Centrally Sponsored Schemes, if so, the details thereof; and
- (b) total funds transferred to Andhra Pradesh under various heads from Government during the last three years, year-wise?

THE MINISTER OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) Yes. Department of Expenditure (DoE) has released ₹ 1976.50 crore in 2016-17 and ₹ 15.81 crore in 2018-19 to the State of Andhra Pradesh under heads given in the Statement (*See below*). Ministry of Water Resources, River Development and Ganga Rejuvenation (MoWR, RD & GR) has released ₹ 2514.70 crore in 2016-17, ₹ 2000 crore in 2017-18 and ₹ 1400 crore in 2018-19 respectively towards Polavaram Irrigation Project.

(b) ₹ 10169.20 crore, ₹ 20505.72 crore and ₹ 19698.01 crore was transferred to the State of Andhra Pradesh under various heads from the Central Government in 2016-17, 2017-18 and 2018-19 respectively.

Statement*Central Assistance provided under Andhra Pradesh Re-organization Act., 2014*

(₹ in crore)

Items identified for providing 'Special Assistance'	Releases			Released by
	2016-17	2017-18	2018-19	
Resource gap	1176.50	-	-	DoE
Development Grant for 7 backward districts of the State covering Rayalaseema and North Coastal Region	350.00	-	-	DoE
Assistance for Capital City for Development of essential infrastructure etc.	450.00	-	-	DoE
Polavaram National Project on Irrigation	2514.70	2000	1400	Mo WR,RD &GR
Special Assistance Measure				
Repayment of loan and interest for the Externally Aided Projects (EAPs) signed and disbursed during 2015-2016 to 2019-20 by the State	-	-	15.81	DoE
GRAND TOTAL	4491.20	2000.00	1415.81	

Andhra Pradesh State public debt

335. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that debt of Andhra Pradesh has increased manifold during the last three years particularly after bifurcation, if so, the details thereof;

(b) whether it is also a fact that the State was allowed to borrow additional debts over and above FRBM limits; and

(c) the details of Andhra Pradesh's debt during the last three years and funds required for payment of interests on the debt?